

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2923  
TO BE ANSWERED ON DECEMBER 12, 2024**

**ALLOCATION OF FUNDS TO TELANGANA UNDER AMRUT 2.0**

**NO. 2923. SHRI GODAM NAGESH:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) whether the Government has received Detailed Project Report (DPR) on overcoming crisis of urban cities and Urban Local Bodies (ULBs) from Municipal Administration and Urban Development (MA&UD) of Telangana and if so, the details thereof;**
- (b) whether the Union Ministry of Finance has given Concurrence to Union Ministry of Housing and Urban Affairs to sanction the sewerage and drinking water capital expenditure, especially pertaining to Hyderabad city and neighbouring districts, viz. Medchal-Malkajigiri, Ranga Reddy of Telangana State under AMRUT 2.0 scheme or under any other scheme/Special Purpose Vehicle; and**
- (c) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) is implementing Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0, which has been launched on 1<sup>st</sup> Oct 2021 enabling the cities to become 'self-reliant' & 'water secure'.**

**Under AMRUT 2.0, States/ Union Territories (UTs) are empowered to design, prioritize and implement the projects within the broad framework of AMRUT 2.0 guidelines. MoHUA approves the State Water Action Plans (SWAP) as submitted by the States/ Union Territories (UTs). Preparation of Detailed Project Reports (DPRs) and implementation of projects are the responsibility of concerned State/ Urban Local Body (ULB). Further, AMRUT 2.0 guidelines have specific provisions for formation of State High Powered Steering Committee (SHPSC), headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State level. Apart from this, a State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department also exists to provide technical support to the SHPSC in monitoring and supervising the scheme at the State level.**

**In the State of Telangana, projects worth ₹9,584.25 crore submitted by the State Government have been approved by MoHUA. Further, as per the information submitted by the State on AMRUT 2.0 portal, 36 projects worth ₹4,072.96 crore has been approved under AMRUT 2.0 in Hyderabad city and Medchal-Malkajigiri and Ranga Reddy Districts of Telangana, which includes 3 sewerage and septage management projects worth ₹3,849.10 crore in Hyderabad city and 5 water supply projects worth ₹151 crore, 28 water body rejuvenation projects worth ₹72.86 crore in Medchal-Malkajigiri and Ranga Reddy districts.**

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